

**IN THE INCOME TAX APPELLATE TRIBUNAL  
MUMBAI BENCH "SMC", MUMBAI**

**BEFORE SHRI B.R. BASKARAN, ACCOUNTANT MEMBER**

**ITA NO.4460/MUM/2023  
Assessment Year 2020-21**

Zoroastrian Trust Funds of India,  
623, Maker Mansion, Lady Jehangir Road,  
Parsi Dadar, Mumbai 400 014.  
PAN:AAATZ-0677-N

- Appellant

Vs.

Income Tax Officer Exem 2(4),  
Cumballa Hill,  
Mumbai 400 026.

- Respondent

Appellant by : Shri Salman F. Mansoor  
Respondent by : Shri Suni Mathews, Sr. DR

Date of Hearing : 30/04/2024  
Date of Pronouncement : 30/04/2024

**ORDER**

The assessee has filed this appeal challenging the order dated 12/10/2023 passed by Id.Addl./JCIT (A)-2,Coimbatore and it relates to the assessment year 2020-21.

2. At the time of hearing, the Id.A.R filed a letter requesting the Bench to permit the assessee to withdraw the appeal. The Id. Departmental Representative did not object to the same. Accordingly, we allow the assessee to withdraw the appeal.

3. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on 30th April, 2024.

Sd/-

(B.R. Baskaran)  
Accountant Member

Mumbai, Date : 30<sup>th</sup> April, 2024

VM.

Copy to :

- 1) The Appellant
- 2) The Respondent
- 3) The PCIT/CIT concerned
- 4) The D.R, "SMC" Bench, Mumbai
- 5) Guard file

By Order

Dy./Asstt. Registrar  
I.T.A.T, Mumbai